

**TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL**

**NEW DELHI**

No.1/Judicial/Misc./TDSAT/2024

Dated:16<sup>th</sup> January, 2025

**NOTICE**

In consultation with Telecom Lawyers' Association (TLA), it has been decided that the hearing of cases in TDSAT fixed for 21<sup>st</sup>,22<sup>nd</sup>,23<sup>rd</sup> and 24<sup>th</sup> January, 2025 shall take place through virtual mode.

  
Desk Officer

Copy to :

- 1 The Telecom Lawyers' Association, TDSAT.
- 2 The Registrar-cum-Principal Secretary, TDSAT.
- 3 The Director, TDSAT.
- 4 The Deputy Registrar, TDSAT.
- 5 The PPS/PS To Hon'ble Chairperson and Members, TDSAT.
- 6 Notice Board.
- 7 TDSAT Website.